

ITEM NO.40

COURT NO.7

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 24893/2018  
(Arising out of impugned final judgment and order dated 25-04-2018  
in FCA No. 37/2017 passed by the High Court Of Judicature At Bombay  
At Nagpur)

SAU. JIYA

Petitioner(s)

VERSUS

KULDEEP

Respondent(s)

Date : 05-11-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH  
HON'BLE MR. JUSTICE R. MAHADEVAN

For Petitioner(s) Mr. Dharmendra Kumar Sinha, AOR

For Respondent(s) Mr. Shakuł R. Ghatole, Adv.  
Mr. Vatsalya Vigya, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List this matter again on 26<sup>th</sup> November, 2024.

On the said day, the petitioner as also the  
respondent to remain present before this Court.

(SONIA BHASIN)  
COURT MASTER (SH)

(RANJANA SHAILEY)  
COURT MASTER (NSH)